

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1758
ANSWERED ON FRIDAY, THE 10TH MARCH, 2017
[PHALGUNA 019, 1938 (SAKA)]**

SFIO INVESTIGATION

QUESTION

1758: SHRI NISHIKANT DUBEY:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

- (a) whether the Serious Fraud Investigation Office (SFIO) have received complaints against some private sector banks for unfair trade practices and if so, the details thereof;**
- (b) whether the SFIO have completed several investigations during the last one year; and**
- (c) if so, the names of such banks and the action proposed to be taken against them, bank-wise?**

ANSWER

**THE MINISTER OF STATE IN THE (SHRI ARJUN RAM MEGHWAL)
MINISTRY OF CORPORATE AFFAIRS**

(a) No, Madam.

(b) & (c) Does not arise in view of reply at (a) above.
